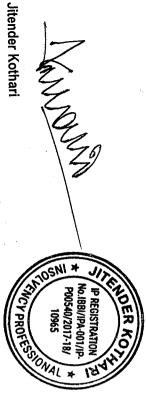
Annexure - 9

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024 List of other creditors (Other than financial creditors and operational creditors)

							-		Ī	N.	Nic		Z
	N. F.	NIL	Z	Z		<u></u>	Z	NI	2				
		AEI .					interest			•			,
							security						
					party:	guarantee party:	Þ		admitted				
			off		/related	covered by related	covered	claim	claim	claimed	receipt		
-			may be set-		wnetner	Amount	Amount	Amount of Nature of Amount	Amount o	Amount	Date of		
1,2.11		admitted		claim	Nam Al-					received	гес	creditor	No.
	claim not under verification	claim not	contingent any mutual	contingent	-	guillitien	Details of Claim aumined	Detail		Details of claim	Details	Name of	<u>s</u>
Remarks, if any	Amount of Amount of Amount of claim	Amount of	Amount of	Amount of		dmittod	i dala						
(Amount in ₹)						LIST OF OTHER CLEDITORS (Other than minimosal ore	editors (On	of other cr	LISI				



Interim Resolution Professional of

Shah Steel Impex Private Limited (under CIRP)

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024